GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.1711 TO BE ANSWERED ON 30.07.2015

FUND UNDER NEF

1711. SHRI HARISH MEENA:

Will the Minister of POWER be pleased to state:

- (a) the details of the funds sanctioned from National Electricity Fund (NEF) to the various State power utilities for improving the power distribution network during the last three years; and
- (b) the details of the achievements made by the companies in the power distribution since the implementation of NEF?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

- (a): Government of India launched the National Electricity Fund (Interest Subsidy Scheme) in July 2012 to provide Interest Subsidy on loans raised by both Public and Private Distribution Companies (DISCOMS), for capital works sanctioned by financial institutions to improve the infrastructure in distribution sector during the financial year 2012-13 and 2013-14. NEF is a reform based Interest Subsidy scheme and does not provide for any loan or capital grant sanction. State/Discoms-wise details of coverage under NEF are annexed.
- (b): Distribution utilities are trying to improve the operational efficiency by way of reducing AT&C loss and Revenue gap to get the interest subsidy under NEF. The NEF Scheme is acting as one of the enablers towards improvement of performance parameters of Discoms. The benefit of interest subsidy would finally be passed on to the consumer through reflecting the same in the ARR of the respective utilities. Some of the Discoms have improved their operational parameters like AT&C Loss and Gap Reduction (calculated as per NEF Guidelines/Methodology) and have availed interest subsidy for FY 2012-13 and FY 2013-14.

ANNEX REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 1711 TO BE ANSWERED IN THE LOK SABHA ON 30.07.2015.

Details of Loan Approved for coverage under NEF & Drawal from Lenders (as on 30-06-2015)

			Rs. in crore		
SI. No.	State Name	Utility Name	No of Project	Total Loan Amount Eligible Under NEF	Cumulative Disbursement
1	Andhra Pradesh	Andhra Pradesh Eastern Power Distribution Company Ltd.	3	143.57	22.30
2		Andhra Pradesh Southern Power Distribution Company Ltd.	118	2,098.91	1,458.33
3	Chhattisgarh	Chhattisgarh State Power Distribution Company Ltd.	6	406.37	72.95
4	Delhi	Tata Power Delhi Distribution Company Ltd.	1	60.00	-
5	Gujarat	Madhya Gujarat Vij Company Ltd.	1	83.00	80.00
6	- Haryana	Dakshin Haryana Bijli Vitran Nigam	34	414.12	76.81
7		Uttar Haryana Bijli Vitran Nigam	53	714.53	275.49
8	Himachal Pradesh	Himachal Pradesh Electricity Board	68	410.62	177.34
9	- Karnataka	Bangalore Electricity Supply Company Ltd.	119	2,564.05	746.82
10		Chamundeshwari Electricity Supply Company Ltd.	15	451.70	259.61
11		Hubli Electricity Supply Co. Ltd.	25	914.27	88.60
12		Mangalore Electricity Supply Company Limited	2	89.66	34.81
13	Madhya Pradesh	MP Madhya Kshetriya Vidyut Vitran Company Ltd.	1	84.30	60.10
14		MP Poorv Kshetra Vidyut Vitran Company Limited.	2	196.53	94.37
15	- Maharashtra	Brihan-Mumbai Electric Supply & Transport	11	405.19	-
16		Maharashtra State Electricity Distribution Co. Ltd	243	7,534.98	1,214.62
17	Punjab	Punjab State Power Corporation Ltd.	25	1,035.84	360.75
18	Rajasthan	Ajmer Vidyut Vitran Nigam Ltd.	19	578.35	433.92
19		Jodhpur Vidyut Vitran Nigam Ltd.	21	923.04	711.09
20		Jaipur Vidyut Vitran Nigam Ltd.	19	652.97	454.69
21	Tamil Nadu	Tamil Nadu Generation and Distribution Corporation Ltd.	54	1,340.27	472.51
22	Telangana	Telangana State Southern Power Distribution Company Ltd.	89	696.19	438.88
23		Telangana State Northern Power Distribution Company Ltd.	51	2,354.90	94.04
24	Uttarakhand	Uttarakhand Power Corporation Ltd	11	371.61	296.64
25	West Bengal	West Bengal State Electricity Distribution Co. Ltd.	18	1,881.81	433.74
Total			1009	26,406.77	8358.41
